

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.206 – IA 759 of 2021
In
CP(IB) 686 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Mohit Minerals Ltd
V/s
Nidhi Impotrade Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 28/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent : Mr. Atul Sharma, Adv. a.w Mr. Arjun Padhiyar, Adv.
Mr. Suryanarayana, Adv.

ORDER

IA 759 of 2021

Learned Counsel Mr. Harmish Shah for the Applicant has sent a leave note which is received by the Registry.

List on 17.11.2022

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**